

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RESONANCE PAPER MILL PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Resonance Paper Mill Private Limited
2.	Date of incorporation of corporate debtor	12 February 2015
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U21000GJ2015PTC082235
5.	Address of the registered office and principal office (if any) of corporate debtor	S. No. 666 P2, Lajjai Chokadi, Hadmatiya Road, Tal. Tankara, Lajjai, Gujarat, India - 363641
6.	Insolvency commencement date in respect of corporate debtor	13 August 2026
7.	Estimated date of closure of insolvency resolution process	09 February 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Aegis Resolution Services Private Limited Reg No.: IBBI/IPE-0118/IPA-1/2022-23/50041
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 106, 1 st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriott, Chakala, Andheri East, Mumbai – 400093 Email: ip.siddhantagrawal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 106, 1 st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriott, Chakala, Andheri East, Mumbai – 400093 Email: ip.siddhantagrawal@gmail.com , irp.resonance@aegisipe.com
11.	Last date for submission of claims	27 August 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Resonance Paper Mill Private Limited** on 13 August 2026.



The creditors of **Resonance Paper Mill Private Limited**, are hereby called upon to submit their claims with proof on or before 27 August 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15 August 2026

Place: Mumbai



Regards,

Aegis Resolution Services Private Limited

through authorized signatory Siddhant Agrawal

As Interim Resolution Professional of Resonance Paper Mill Private Limited

Registration No. IBBI/IPE-0118/IPA-1/2022-23/50041

Authorization for Assignment valid till 30 June 2027

Reg. Address: 106, 1st Floor, Kanakia Atrium 2,

Cross Road A, Behind Courtyard Marriott,

Chakala, Andheri East, Mumbai - 400093

Email: ip.siddhantagrwal@gmail.com, irp.resonance@aegisipe.com

PADMANABH ALLOYS & POLYMERS LTD.
Registered Office : N.H.8, Palsana, Dt. Surat 394315, Telephone No. : 0261-2232598
Email : investor@padmanabh.in Website: www.padmanabh.in
Corporate Identity Number : L17110GJ1994PLC023540

Extract of Un-Audited Financial Result for Quarter Ended 30/06/2026

Rs. In Lakhs

Particular	Quarter Ended June 30, 2026	Quarter Ended March 31, 2026	Quarter Ended June 30, 2025
	Unaudited	Audited	Unaudited
Total Income from Operations	1574.24	1228.47	1032.78
Net Profit / (Loss) for period (before Tax, Exceptional and/or Extraordinary items)	81.74	17.74	6.99
Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	81.74	17.74	6.99
Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	53.63	34.74	(26.99)
Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	53.63	34.74	(26.99)
Equity Share Capital	541.33	541.33	541.33
Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	340.14	340.14	322.63
Earnings Per Share (of Rs. 10/- each)			
1. Basic :	0.99	0.64	(0.50)
2. Diluted :	0.99	0.64	(0.50)

Notes:

- The Unaudited Financial Results of the company for the quarter ended 30th June, 2026, have been reviewed by the Audit Committee and thereafter approved by the Board of Directors at their meeting held on 11th August, 2026.
- The above is an extract of the detailed format of Un-Audited Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Un-Audited Financial Results are available on the websites of the Stock Exchange at <http://www.bseindia.com> and also on the Website of the company www.padmanabh.in. The Same can be accessed by scanning QR Code provided below:

For Padmanabh Alloys & Polymers Limited

Sd/-

Chetankumar Mohanbhai Desai

Whole-Time Director (DIN: 00051541)

Place : Surat

Date : 13/08/2026

PG Foils Ltd. Regd. Office: 6, Neptune Tower, Ashram Road, Ahmedabad-380 009 (Gujarat) Website: pgfoils.in, CIN: L27203GJ1979PLC008050																			
(Rs. In Lakhs)																			
PART I																			
Statement of Unaudited Financial Results for the Quarter Ended 30th June, 2026																			
<table><tr><th>Particulars</th><th colspan="2">QUARTER ENDED</th><th colspan="2">YEAR ENDED</th></tr><tr><td>(Refer Notes Below)</td><td>30.06.2026</td><td>31.03.2026</td><td>30.06.2025</td><td>31.03.2026</td></tr><tr><td></td><td>(Unaudited)</td><td>(Audited)</td><td>(Unaudited)</td><td>(Audited)</td></tr></table>					Particulars	QUARTER ENDED		YEAR ENDED		(Refer Notes Below)	30.06.2026	31.03.2026	30.06.2025	31.03.2026		(Unaudited)	(Audited)	(Unaudited)	(Audited)
Particulars	QUARTER ENDED		YEAR ENDED																
(Refer Notes Below)	30.06.2026	31.03.2026	30.06.2025	31.03.2026															
	(Unaudited)	(Audited)	(Unaudited)	(Audited)															
1	Income From Operations																		
	a) Income from Operations	12558.09	9129.44	8179.56	31849.54														
	b) Other Income	1845.98	(969.94)	1992.00	1543.85														
	Total Income From operations (Net)	14404.07	8159.50	10171.56	33393.39														
2	Expenses																		
	a) Cost of Materials consumed	8346.60	8174.80	5814.53	27021.94														
	b) Purchases of Traded Goods	520.70	720.92	1022.49	2041.16														
	c) Changes in inventories of Finished Goods, Work in Progress and Stock in Trade	1457.78	(1321.12)	775.42	(800.85)														
	d) Employee benefits expenses	1370.50	224.03	806.61	2095.85														
	e) Finance cost	158.77	753.97	72.17	1079.33														
	f) Depreciation and amortisation expenses	133.40	165.16	149.36	621.54														
	g) Other Expenses	544.17	628.61	300.41	2038.58														
	Total Expenses	12531.92	9346.38	8940.99	34097.56														
3	Profit / (Loss) from operations before exceptional items (1-2)																		
		1872.15	(1186.87)	1230.57	-704.16														
4	Exceptional items																		
		-	-	-	-														
5	Profit /(Loss) before tax																		
		1872.15	(1186.87)	1230.57	-704.16														
6	Tax Expenses																		
	a) Current tax	350.00	6.98	200.00	206.98														
	b) Tax Adjustment earlier years	0.00	0.67	0.00	0.67														
	c) Deferred Tax	87.71	(221.88)	100.42	(87.64)														
	Total Tax Expenses	437.71	(214.23)	300.42	120.02														
7	Net Profit/(Loss) for the period (5-6)																		
		1434.44	(972.64)	930.15	(824.18)														
8	Other Comprehensive Income																		
	Items that will not be reclassified to profit & loss	0.00	38.69	0.00	38.69														
	Tax impact on above	0.00	(9.74)	0.00	(9.74)														
	Total other Comprehensive Income	-	28.95	-	28.95														
9	Total comprehensive income (comprising profit/loss) after tax and other comprehensive income after tax for the period																		
		1434.44	(943.69)	930.15	(795.23)														
10	Paid-up equity share capital (Face Value of Rs. 10 each																		
		1179.50	1179.50	1179.50	1179.50														
11	Earnings per share (before extraordinary items) (Not annualised)																		
	Basic	12.16	(8.25)	7.89	(6.99)														
	Diluted	12.16	(8.25)	7.89	(6.99)														
See accompanying note to the financial results																			
1 The above results were reviewed and recommended by Audit Committee for approval by the Board at its meeting held on 13.08.2026 and were approved and taken on record at the meeting of the Board of Directors of the Company held on that date.																			
2 The Company has only one business segment.																			
3 Previous year figures regrouped/rearranged where necessary																			
4 Company is engaged in manufacturing of Aluminium Foils. Power Generated by Wind Mills and Solar are mainly for Captive use.																			
5 Figures of last quarter are the balancing figures between audited figures in respect of the full financial year.																			
6 The Income Tax Authorities had conducted search activity during the month of December 2023 at Head office of the Company. The Company extended full corporation to the Income Tax Officials during the search & provided required details, clarifications and documents. As on the date of issuance of these financial results the company has not received any return communication from the Department regarding the Outcome of search therefore the consequent impact on the financial results if any is not ascertainable. The management after considering all available records and facts known to it, is of the view that there is no material adverse impact on the financial position of the company and no material adjustment are required to these financial results for the quarter and year ended 31 March,2024 in this regards.																			
Place : Pipalia Kalan Date : 13.08.2026																			
For PG FOILS LIMITED  Sd/- Pankaj P Shah MANAGING DIRECTOR																			

 SRG HOUSING FINANCE LIMITED CIN: 165922R/1909RPLD015440 Reg. Ofc: 321, S M Lodha Complex, Near Shastri Circle, Udaipur-313001(Rajasthan) Phone: 0294-2412609 E-mail: info@srghousing.com Website: www.srghousing.com		
(PHYSICAL POSSESSION NOTICE RULE 8(1) (For Immoveable Property))		
Whereas, the undersigned being the authorized officer of SRG Housing Finance Limited, 321, SM Lodha Complex, Near Shastri Circle, Udaipur – 313001 (Rajasthan), under the Securitization And Reconstruction of Financial Assets and Enforcement Of Security Interest Act, 2002 and in exercise of power conferred under section 13(12) read with rule 3 of Security Interest (Enforcement) Rules, 2002, issued demand notices on the dates mentioned against each account calling upon the respective borrowers/co-borrowers/mortgagors/guarantors, to repay the amount as mentioned against each account within 60 days from the date of receipt of the said notices. The borrowers/co-borrowers/mortgagors/guarantors having failed to repay the amount, notice is hereby issued to the borrowers/co-borrowers/mortgagors/guarantors and the public in general, that the undersigned has taken Physical Possession of the properties described herein below in exercise of powers conferred on him under section 13(4) of the said Act, read with rule 9 of the said rules, on the dates mentioned against each account. The borrowers/co-borrowers/mortgagors/ guarantors in particular and public in general are hereby cautioned Not to deal with the properties and any dealing with the properties will be subject to the charge of SRG Housing Finance Limited, 321, SM Lodha Complex, Near Shastri Circle, Udaipur – 313001 (Rajasthan), for the amounts mentioned below plus future interest and cost(charges thereon until the realization. The Borrowers/Co-borrowers/Mortgagors/Guarantors attention are invited to the provisions of sub-section (8) of section 13 of the said Act, in respect of time available to redeem the available secured assets.		
S. No. Loan Account Number (Lan/) Borrowers/ Co-Borrowers/ Guarantors	1) Date Of Demand Notice 2) Date Of Physical Possession 3) Claim Amount As Per Demand Notice	Description Of Immoveable Property (Together With Buildings And Structures Constructed, To Be Constructed Thereon Along With Fixtures And Fittings Attached To The Earth And Anything Attached To The Earth.)
1. HLRO0000000017402 Mr. Pashabbhai Raval S/o Mr. Lalabhai (Borrower) Mrs. Kantabhai Raval W/o Mr. Pashabbhai (Co-Borrower-1) Mr. Arvindbhai Raval S/o Mr. Jaitabhai (Co-Borrower-2) Mr. Babubhai Raval S/o Mr. Shivbhai (Guarantor)	1. Date Of Demand Notice- May 15, 2025 2. Date Of Physical Possession- August 09, 2026 3. Claim Amount As Per Demand Notice- ₹ 4,33,740/- In Words Rupees Four Lakh Thirty-three Seven Hundred And Forty Only As On May 07, 2025 Plus Future Interest, Incidental Expenses, Cost, Charges, Etc. W.e.f. May 08, 2025.	All That Piece And Parcel Of Land Owned By:- In The Name Mr. Pashabbhai Raval S/o Mr. Lalabhai Raval Having Mkt.No. 759, Raval Vas, Nr. Ramapir Temple Mouje Harsoli, Tehsil-Dehgam, District-Gandhinagar (Gujarat) Having Land Area Of 104.00 Sq. Ft. Surrounded By:- East-Road, West-Open Space, North-House Of Ratilal Raval, South-Road
2. HLRO0000000009434 Mr. Manish Rameshbhai Patel S/o Mr. Rameshbhai Patel (Borrower) Mrs. Jyoti Manish Patel W/o Mr. Manish Patel (Co-Borrower) Mr. Jigarkumar Madhusudan Shah S/o Mr. Madhusudan Shah (Guarantor)	1. Date Of Demand Notice- June 03, 2023 2. Date Of Physical Possession- August 09, 2026 3. Claim Amount As Per Demand Notice- ₹ 23,20,590/- Rupees Twenty-three Lakh Twenty Thousand Five Hundred And Ninety Only As On May 27, 2023 Plus Future Interest, Incidental Expenses, Cost, Charges, Etc. W.e.f. May 28, 2023.	All That Piece And Parcel Of Land Owned By:- Property-1 In The Name Mr. Manishkumar Rameshbhai Patel S/o Mr. Rameshbhai Patel Having Flat No. – 503, 5th Floor, "Akroti Villa", Plot No. – 53 To 57, Swami Bag, Village-Bardoli, Tehsil-Bardoli, District-Surat (Gujarat) Having Land Area Of 1265.00 Sq. Ft. (I.E. 117.70 Sq. Mt.). Surrounded By:- East-Open Space, West- Passage, North-Flat No.-502, South-Open Space & Flat No. – 504 Property-2 Mr. Manishkumar Rameshbhai Patel S/o Mr. Rameshbhai Patel Having Flat No.-303, 3rd Floor, "Akroti Villa", Plot No. – 53 To 57, Swami Bag, Village-Bardoli, Tehsil-Bardoli, District – Surat (Gujarat) Having Land Area Of 1265.00 Sq. Ft. (I.E. 117.70 Sq. Mt.) Surrounded By:- East-Open Space, West-Passage, North-Flat No.-302, South-Open Space & Flat No. – 304 Property 3 Mr. Manishkumar Rameshbhai Patel S/o Mr. Rameshbhai Patel Having Shop No.-34, Ground Floor, "Muditi Palace", Tp No.-02, Fp No.-248/2, City Survey No.-5181/b, Village-Bardoli, Tehsil-Bardoli, District-Surat (Gujarat) Having Land Area Of 20.97 Sq. Mt. Surrounded By:- East-Shop No.-33, West – Common Passage, North-Common Passage, South – Shop No.-35
3. HLRO0000000010194 Mr. Govindbhai Abhesinh Solanki S/o Mr. Abhesinh Solanki (Borrower) Mr. Bhaveshkumar Govindbhai Solanki S/o Mr. Govindbhai Solanki (Co-Borrower-1) Mrs. Sumitraben Bhaveshkumar Solanki W/o Mr. Bhaveshkumar Solanki (Co-Borrower-2) Mr. Sureshbhai Rupabhai Rathod S/o Mr. Rupabhai Rathod (Guarantor-1) Mr. Ganpatbhai Sureshbhai Rathod S/o Mr. Sureshbhai Rathod (Guarantor-2)	1. Date Of Demand Notice- January 27, 2024 2. Date Of Physical Possession- August 09, 2026 3. Claim Amount As Per Demand Notice- ₹ 13,19,790/- rupees Thirteen Lakh Ninety Thousand Seven Hundred And Ninety Only As On January 16, 2024 Plus Future Interest, Incidental Expenses, Cost, Charges, Etc. W.e.f. January 17, 2024.	All That Piece And Parcel Of Land Owned By:- In The Name Mr. Govindbhai Abhesinh Solanki S/o Mr. Abhesinh Solanki Having Village Authority Property No. – 1319, Gram-Favgel, Tehsil-Kathlal, District-Kheda (Gujarat) Having Land Area Of 3626.00 Sq. Ft. Surrounded By:- East – Property Of Udabhai Mohanbhai And Road, West – Property Of Bhaveshbhai Solanki, North-Property Arjanbhai Lalluji, South-Property Of Sureshbhai Prabhathbhai
PLACE:- Gujarat DATE:- 15-08-2026	SD/- Authorized Officer, SRG Housing Finance Limited	

